

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

D.A. NO. 1096/96

New Delhi this the 24th day of May, 96

Hon'ble Shri A.V. Haridasan, Vice Chairman(J).  
Hon'ble Shri R.K. Ahooja, Member(A).

1. Narender Kumar,  
S/o Shri Prabhu Dayal.
2. Om Parkash,  
S/o Shri Anant Ram,  
(R/o C-45, Raj Nagar-II,  
Mehroli Road, Palam Colony,  
New Delhi-15) ... Applicants.

By Advocate Shri Yogesh Sharma, proxy for Shri V.P. Sharma, Counsel.

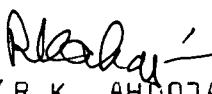
Versus

1. Union of India through  
The General Manager,  
Central Railway Headquarters,  
Bombay.
2. The Divisional Railway Manager,  
C. Railway, Jhansi Division,  
Jhansi. ... Respondents.

ORDER (ORAL)

Hon'ble Shri A.V. Haridasan, Vice Chairman(J).

Heard. Learned counsel for the applicants  
wishes to withdraw this D.A. with liberty to seek  
appropriate relief in accordance with the law. Granting  
such liberty, this D.A. is closed as withdrawn.

  
(R.K. AHOOJA)  
MEMBER (A)

n.a

  
(A.V. HARIDASAN)  
VICE CHAIRMAN (J)